

HIGH COURT OF BOMBAY AT GOA, PORVORIM

Ref. : Detailed Advertisement No. HCB/GOA/DJ-25%/2024/1200 dated 08.08.2024

SELECTION PROCESS – 2024

**‘Main Written Examination’
for the post of District Judge, by Nomination (25%)**

Subject	Day and Date	Time
Paper – I	Saturday, 18 th January, 2025	11.00 a.m. to 2.00 p.m.
Paper – II	Sunday, 19 th January, 2025	2.00 p.m. to 5.00 p.m.

INSTRUCTIONS TO CANDIDATES

- 1) The candidate shall bring the admit card for the examination. It may be noted that no candidate, who does not possess the admit card, would be allowed to appear for the examination.
- 2) The candidates shall bring with them identification proof e.g. Identity Card issued by the Bar Council of Maharashtra and Goa or Voters Identity Card issued by Election Commission or alike identification proof issued by Government Authority to prove their identity.
- 3) The candidate must be present at the examination hall 45 minutes before the scheduled time of the examination.
- 4) No candidate would be allowed entry in the examination hall after 11.30 a.m. on 18.01.2025 & after 2.30 p.m. on 19.01.2025.
- 5) Every candidate must sign against his/her seat number on the “attendance sheet”.
- 6) Roll number must be entered in the space provided on the cover page of answer book and supplements, if any, in figures as well as in words.
- 7) Candidate shall occupy the correct seat and write correct roll number,

- in the space provided for the same on the cover page of answer book and supplements, if any. If he/she enters incorrect roll number the marks assigned to such answer book will not be transferred to the correct roll number.
- 8) Main answer book contains forty eight pages. Check whether the answer book supplied to you contains the specified number of pages and they are numbered in serial order.
 - 9) Do not write your name and roll number on any other part of your answer book. Do not enter any signs or initials or marks or words to indicate your identity.
 - 10) Do not write anything on the question paper.
 - 11) Do not use the colour of ink, other than the one used in the beginning on any page of the answer book. The answers shall be written either in blue or black shade (ink) only. Write the entire answer book in the same colour of ink.
 - 12) Begin your answer to each question on a new page. The unused space, if any, in the answer book should be crossed. Write the number of the question in the margin before beginning to write answer to it.
 - 13) Candidate shall write answers in a legible handwriting. No marks will be assigned to answers, which cannot be assessed by the examiners owing to illegible handwriting.
 - 14) No sheet shall be torn out from the answer book nor additional papers brought from outside be attached to it.
 - 15) All answer books shall be returned, whether attempted or unattempted.
 - 16) Exchange of writing material, stencils, mathematical instruments, etc. is strictly prohibited.

- 17) If you bring with you any book, notes or scribbled paper or speak to or communicate with any other candidate by any mode, while the examination is going on or smuggle in or take out any answer book attempted or unattempted, the Chief Conductor may, upon being informed by the Supervisor, instantly issue suitable order for necessary action, including immediate expulsion from the examination hall.
- 18) Carrying, possessing, using and/or transferring any electronic device such as a Mobile Phone, Smart Watch, Digital Watch, Micro Phone, Bluetooth instrument, Camera, Pager, etc. in the examination hall is strictly prohibited.
- 19) You will not be permitted to leave the examination hall until half an hour after the question papers are distributed as also during the last ten minutes.
- 20) There will be a warning bell given 10 minutes before the conclusion of the examination. At the second bell, you must stop writing and be ready to hand over your answer book to the Invigilator. You must not leave your seat until all the answer books are collected by the Invigilator.
- 21) Before handing over your answer book, make sure that roll number and other particulars on the cover page of answer book and supplements, if any, are correctly filled in by you. If the roll number is not filled in, on the answer book, the answer book will not be examined.
- 22) A candidate who disobeys the instructions issued by the Supervisor or who is guilty of rude or disobedient behaviour is liable to be instantly expelled from the examination hall.
- 23) The decision of the Hon'ble High Court is binding in respect of

unfair means adopted by the candidate. The candidate will not be allowed to write any further paper/s.

24) Candidates to note that the present instructions at Sr. Nos. 5 to 23 are also appearing as "Instructions to candidates" at Sr. Nos. 1 to 19 in the main answer book.

Note : Appearance at the Main Written Examination does not imply that the candidates are eligible to the post of District Judge, by Nomination (25%).

Date : 13th January, 2025

Sd/-
(D. P. Satawalekar)
Registrar (Admn.)